

tions.

(b) In respect of ceiling price packs whenever there is a revision in the notified prices of bulk drugs, Suometo price revisions are considered without waiting for applications supported by documents including purchase invoices. Where purchase invoices are not accompanying the application, the price data as available with the Government is suitably considered. This is an ongoing exercise.

#### D. S. C. Centres

6986. SHRI MULLAPPALLY RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) the locations of the Defence Security Core (D.S.C.) Centres functioning under his Ministry, statewise;

(b) whether there is any proposal to shift any of these Centres particularly those located in Southern states; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRIMALLIKARJUN):

(a) There is only one DSC center functioning in the country which is located in Cannanore, Kerala.

(b) No, Sir

(c) Does not arise.

[*Translation*]

#### Ban on Movement of Salt in Madhya Pradesh

6987. KUMARI PUSHPA DEVI SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether there is a ban on bringing common salt in all the districts of Madhya

Pradesh from outside the state;

(b) if so, whether the Union Government are providing full quantity of iodised salt to Madhya Pradesh in accordance with the demand/requirements of the state;

(c) if not, the reasons therefor; and

(d) the steps taken to supply the common salt to those districts in which there is no deficiency of iodine?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b). Yes, Sir.

(c) Does not arise.

(d) There is a total ban on the sale of common salt in the entire state of Madhya Pradesh. Therefore, the question of supplying common salt to some districts does not arise.

[*English*]

#### Gold Recovery From Ores Through Biotechnology

6988. SHRI GOPI NATH GAJAPATHI. Will the PRIME MINISTER be pleased to state.

(a) whether a new kind of biotechnology has been developed to help enhanced gold recovery from refracting ores;

(b) if so, the details thereof;

(c) whether this new process of the application of biotechnology has been proved economical; and

(d) if so, the facts and details thereof?

THE MINISTER OF STATE IN THE MIN-